

IN THE COURT OF SMALL CAUSES AT MUMBAI

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COURT OF SMALL CAUSES

Date :- 15th JUNE, 2021




Smt. R.K. HAJARE
Addl. Registrar

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SR. NO.	MEMO NO.	SUIT NO.	PARTY'S NAME	COURT NO.	READY DATE
1	852	MARJI 17/21 IN L.E. 96/11	M. A. KAZI	3	08/06/21
2	1856	RAE&R 1819 OF 2008	NAVINCHANDRA KOTHARI	11	10/06/21
3	2379	RAE 1430/2013	D MEHTA	25	08/06/21
4	2410	TE/R 244/2012	JAYEN TRIVEDI	23	10/06/21
5	2514	RAD 2017/2019	RAMESH RAMSIGH	26	11/06/21
6	2559	RAER 226/2016	JOS A KULANGORA	15	08/06/21
7	2560	RAER 225/2016	JOS A KULANGORA	15	09/06/21
8	2693	RAD 492/2014	MARAVOR WAMANKAR & CO	17	07/06/21
9	2760	A 470/16 IN TER 95/10	S.C.POOJARY	2	11/06/21
10	2818	RAE 1477/2009	MEHTA G. MONA	15	08/06/21
11	2865	RAD 982/2010	UTTAM PARMAR	11	08/06/21
12	2984	A 403/15 IN RAE 626/99	VINCENT PEREIRA	2	11/06/21
13	3048	RAD 399/2020	PHIROZ IRANI	24	08/06/21
14	3068	RAE 1164/10	NIRMALA AND CO	9	08/06/21
15	3069	RAE 1169/10	NIRMALA AND CO	9	08/06/21
16	3070	RAE 1173/10	NIRMALA AND CO	9	08/06/21
17	3071	RAE 1182/10	NIRMALA AND CO	9	08/06/21
18	3114	RAE 1477/09	E K SASIDHARAN	15	11/06/21
19	3126	RAD 489/16	KHUSHI T BHADRIYA	9	08/06/21
20	3126	RAD 4892016	A K SAVLA	7	11/06/21
21	3130	RAD 1664/2015	REKHA C SHUKLA	19	11/06/21
22	3177	RAE 566/944/2011	S B POKARNE	25	11/06/21
23	3181	TE 146/2015	D.MEHTA & ASSOCIATES	24	10/06/21
24	3228	RAE 1164/2010	NIRANJAN & CO	9	11/06/21
25	3229	RAE 1169/2010	NIRANJAN & CO	9	11/06/21
26	3230	RAE 1173/2010	NIRANJAN & CO	9	11/06/21
27	3231	RAE 1182/2010	NIRANJAN & CO	9	11/06/21
28	3278	A 530/89 IN LEC 620/80	S.M.TENDULKAR	2	10/06/21

29	3365	RAE 160/2015	N P WAGLE	17	11/06/21
30	3384	RAE688/09	SHAILESH POKARNE	7	08/06/21
31	3428	A 411/17 IN RAE 4320/88	D.C.MEHTA & ASSO	4	11/06/21
32	3429	LEC 58/19	D MEHTA	8	08/06/21
33	3441	A 72/14 IN RAE 522/2000	HEENA ABHYANKAR	2	11/06/21
34	3478	APPEAL 618/08 IN RAE 1050/95	S. M. VYAS	1	08/06/21
35	3479	RR 1679/95	V.T.LULIA	6	10/06/21
36	3486	MISC A 24/20 IN M.P.814/09 IN RR 178/98	A.K.SAVLA	1	11/06/21
37	3490	LE/C 149/1987	A.R.KHANNA	24	10/06/21
38	3491	LE/C 444/1985	A.R.KHANNA	24	10/06/21
39	3493	E.A.358/E/1969	A.R.KHANNA	24	10/06/21
40	3494	LE/C 344/1985	A.R.KHANNA	24	10/06/21
41	3495	OBST.NT.66/2008 IN LE/C 344/1985	A.R.KHANNA	24	10/06/21
42	3496	APPEAL 39/1987 IN LE/C 539/1977	A.R.KHANNA	24	10/06/21
43	3497	MISC.NT.302/2004 IN LE/C 539/1977	A.R.KHANNA	24	10/06/21
44	3498	APPEAL 19/2005 IN LE/C 149/1987	A.R.KHANNA	24	10/06/21
45	3499	LE/C 52/1990	A.R.KHANNA	24	10/06/21
46	3500	LE/C 397/1985	A.R.KHANNA	24	10/06/21
47	3504	RAE 2260/2006	SHARAD SINGHANIA	12	08/06/21
48	3505	RAE 2259/2006	SHARAD SINGHANIA	12	08/06/21
49	3506	RAE 2261/2006	SHARAD SINGHANIA	12	08/06/21
50	3509	A 109/16 IN RAE 1480/04	SWAPNIL NARKAR	5	10/06/21
51	3510	RAE 2074/2008	S G SINGHANIA	20	07/06/21
52	3512	A 153/19 IN RAD 2174/95	M.H.CHANDAN	2	10/06/21
53	3513	R. APPEAL 152/19 IN RAD 2580/06	M. H. CHANDAN	2	08/06/21
54	3514	APPEAL 153/19 IN RAD 2174/95	M. H. CHANDAN	2	08/06/21
55	3520	R/R 1713/09	SHARAD SINGANIA	7	08/06/21
56	3541	RAER 1147/2015	NIRANJAN & CO	9	11/06/21
57	3555	RAD 1069/2014	SHARAD JANI	14	09/06/21
58	3570	RAE 1491/2014	HEEMA D ABYANKAR	26	08/06/21
59	3593	APPEAL 138/10 IN RAE 779/07	K. M. AGRAWAL	2	08/06/21
60	3597	EXE APPLN 541/19 IN RAER 944/2017	PUNIT GUPTA	14	08/06/21

61	3598	EXE APPLN 548/2019 IN RAER 942/2017	PUNIT GUPTA	14	08/06/21
62	3599	EXE APPLN 543/2019 IN RAER 939/2017	PUNIT GUPTA	14	08/06/21
63	3600	EXE APPLN 544/2019 IN RAER 938/2017	PUNIT GUPTA	14	08/06/21
64	3601	EXE APPLN 546/2019 IN RAER 949/2017	PUNIT GUPTA	14	08/06/21
65	3602	EXE APPLN 547/2019 IN RAER 941/2017	PUNIT GUPTA	14	08/06/21
66	3605	A1. APPEAL 269/10 IN RAE/R 43/06	S. M. VYAS	1	08/06/21
67	3606	RAE 1703/2011	S. M. VYAS	6	08/06/21
68	3608	TE 134/2008	S M VYAS	19	08/06/21
69	3609	TE 134/2008	S M VYAS	19	08/06/21
70	3610	TE 134/2008	S M VYAS	19	08/06/21
71	3611	RAE 1331/2010	S M VYAS	19	09/06/21
72	3612	EXE.APPLN.116/2018 IN LE/C 441/1985	S.K.LEGAL ASS.	24	10/06/21
73	3613	OBST.NT.18/2000 IN LE/C 281/1980	S.K.LEGAL ASS.	24	10/06/21
74	3614	OBST.NT.355/2010 IN LE/C 277/1980	S.K.LEGAL ASS.	24	10/06/21
75	3615	OBST.NT.256/2011 IN LE/C 107/1980	S.K.LEGAL ASS.	24	10/06/21
76	3616	OBST.NT.304/2012 INLE/C 805/1986	S.K.LEGAL ASS.	24	10/06/21
77	3617	OBST.NT.212/2012 IN LE/C 469/1987	S.K.LEGAL ASS.	24	10/06/21
78	3618	OBST NT.800/2009 IN	S.K.LEGAL ASS.	24	10/06/21
79	3619	MISC.NT.143/2002 IN OBST.NT.60/1987 INLE/C 167/1986	S.K.LEGAL ASS.	24	10/06/21
80	3620	MARJI 238/2018 IN LE/C 524/1986	S.K.LEGAL ASS.	24	10/06/21
81	3623	LE/C 412/1985	S.K.LEGAL ASS.	24	10/06/21
82	3624	OBST.NT.17/1998 INLE/C 506/1987	S.K.LEGAL ASS.	24	10/06/21
83	3625	OBST.NT.163/2010 IN 699/1986	S.K.LEGAL ASS.	24	10/06/21
84	3626	LE/C305/1988	S.K.LEGAL ASS.	24	10/06/21
85	3627	OBST.NT. 161/2009 IN LE/C 371/1987	S.K.LEGAL ASS.	24	10/06/21
86	3628	EXE.APPLN.245/2017 IN LE/C 134/1987	S.K.LEGAL ASS.	24	10/06/21
87	3629	MARJI 648/2011 IN EXE.AOOLN.102/2009	S.K.LEGAL ASS.	24	10/06/21
88	3630	OBST.NT.18/2010 IN LE/C 281/1980	S.K.LEGAL ASS.	24	10/06/21
89	3631	OBST.NT. 06/2010 IN2010 INLE/C 36/1985	S.K.LEGAL ASS.	24	10/06/21
90	3632	LE/C 100/1986	S.K.LEGAL ASS.	24	10/06/21
91	3633	OBST.NT.98/2010 IN LE/C 856/1986	S.K.LEGAL ASS.	24	10/06/21
92	3634	A 472/15 IN RAD 917/15	KARIM VAKIL	5	09/06/21

93	3635	A 411/07 IN RAE 4320/88	YOGESH SANDU	4	09/06/21
94	3641	APPEAL 18/12 IN RAD 341/05	K. S. SALANKI	3	07/06/21
95	3642	A 424/15 IN LE 170/09	V.S.KOKITKAR	3	10/06/21
96	3644	LE C 46/2017	ADV MENINO DIAS	16	11/06/21
97	3645	R/R 854/16	JOS. A. KULANGARA	6	07/06/21
98	3646	RR 856/16	R.B.MISHRA	6	10/06/21
99	3647	R/R 858/16	JOS. A. KULANGARA	6	07/06/21
100	3648	R/R 857/16	JOS. A. KULANGARA	6	07/06/21
101	3649	R/R 853/16	JOS. A. KULANGARA	6	07/06/21
102	3650	R/R 852/16	JOS. A. KULANGARA	6	07/06/21
103	3651	R/R 933/16	JOS. A. KULANGARA	6	07/06/21
104	3652	R/R 931/16	JOS. A. KULANGARA	6	07/06/21
105	3653	R/R 855/16	JOS. A. KULANGARA	6	07/06/21
106	3656	RAE 4934/1985	D.A. LALWANI	10	08/06/21
107	3657	A 113/18 IN RAE 436/09	K.V.TEMBE	1	10/06/21
108	3661	RAD 1496/2016	MOH. IQBAL	25	11/06/21
109	3666	RAE 959/2010	S MODI	20	09/06/21
110	3669	EXE A 184/2018	N P PAWAR	29	09/06/21
111	3670	RAE&R 1415/2018	ZAKIR K BASHA	10	11/06/21
112	3674	RAD 377/2012	B A CHOWLERA	21	11/06/21
113	3676	L E 134/176/2010	AMIT D WAKHANLE	23	11/06/21
114	3679	M A 25/2012	A K SAVLA	18	11/06/21
115	3680	M A 25/2012	A K SAVLA	18	11/06/21